

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.268 of 2017

IN THE MATTER OF:

Manipal Technologies Ltd.

...Appellant

Versus

Reliance Communications Ltd.

...Respondent

Present: Shri Gautam Singh, Shri Dilip Thakur, Shri Rudreshwar Singh and Shri Pawan Kumar Sharma, Advocate for the Appellant

Ms. Sayaree Basu Mallik and Ms. Surabhi Limaye, Advocates for the Respondent

O R D E R

12.02.2018 Shri Gautam Singh and Shri Dilip Thakur, Advocates present on behalf of the Appellant submit that they have instructions to withdraw this appeal. Learned counsel for the Respondent does not object.

The appeal is disposed of as withdrawn.

[Justice A.I.S. Cheema]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

/rs/nn